

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**C I R C U L A R**

No. HCM. III/03/2013-Estt/120

Dated, Shillong the 29<sup>th</sup> Jan, 2022

Considering the prevalent situation of unceasing COVID-19 pandemic and surging of new cases in the State and for routine sanitization of the High Court, the Hon'ble Chief Justice, High Court of Meghalaya is pleased to direct that normal functioning of the High Court shall remain suspended w.e.f 31.01.2022 till 04.02.2022 or until further order, whichever is earlier.

Whereas there shall be complete immobilization of public including all those connected with the working of High Courts.

Whereas the High Court administration with a view to deal with such unprecedented situation, in supersession of earlier circulars notified in this behalf, hereby issue the following directives:-

That the working in the High Court shall remain suspended during the aforementioned period or until any further orders, except insofar as indicated herein below:

a) For any administrative/judicial work of emergent nature in the High Court, the following Officers can be contacted on their cell number/Whatsapp. No./email address:

i) Registrar General: (+919612160060/  
[highcourtmeghalaya@gmail.com](mailto:highcourtmeghalaya@gmail.com)) :

ii) Joint Registrar (Listing) (+919863028041/  
[kjlyngdoh@gmail.com](mailto:kjlyngdoh@gmail.com))

By order,

  
**REGISTRAR GENERAL**

Memo No. HCM.III/03/2013-Estt/120-A  
Copy for information to: -

Dated, Shillong the 29<sup>th</sup> Jan, 2022

1. The Registrar –cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.

4. All District & Sessions Judges.
5. The Advocate General, High Court of Meghalaya, Shillong,
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. President / Secretary, High Court Bar Association, Shillong.
8. President / Secretary, Shillong Bar Association, Shillong
9. All District Bar Associations in the State.
10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board
12. Office File.



**REGISTRAR GENERAL**